

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP (CAA) No. 09/230/HDB/2024
u/s. 230 & 232 of Companies Act

IN THE MATTER OF:

M/s. Medsamrt Logistics Pvt Ltd (Transferor Company) & M/s. Keimed Pvt Ltd
(Transferee Company)

...Petitioner/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr Sanjay Kishore, for petitioner present through Video Conference.

Ms Kusum Yadav, Assistance Director from RD Office present physically.

Mr D Vasant Kumar Meshram, Assistant OL from OL Office present physically.

Since it being a special bench, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)